

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

NOTIFICATION

No: 427

Dated: 15-06-2018

It is notified for Information of all concerned that the holiday on account of 'Eid-ul-Fitr' shall be observed on **16th June, 2018 (Saturday)** Instead of **15th June, 2018 (Friday)** in the High Court of Jammu and Kashmir.

Consequent upon the change of holiday on account of 'Eid-ul-Fitr', the holiday on account of 'Jummat-ul-Vida' shall be observed on **15th June, 2018 (Friday)** in the High Court of Jammu and Kashmir.

By Order

NO: 11037-55/NG

(Sanjay Dhar)
Registrar General

Dated: 15-06-2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Bench Secretary to Hon'ble the Acting Chief Justice/ Hon'ble Judges. ...for Information of His Lordship.
3. Secretary to Government Department of L&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
7. President Bar Association, Srinagar/Jammu ...for information.
8. Incharge NIC for uploading the same on official website of the High Court.
9. Manager, Government Press, Srinagar.
10. Office file.

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Registrar General